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Title: Need to address the problem of illegal migration of foreign nationals in Assam from across the border.

SHRI RAMEN DEKA (MANGALDOI): The recent spate of violence in Kokrajhar, Dhubri, and Chirang districts of Assam after similar violence in Udalgiri and Darrang districts in 2008 is an eye opener of the vexed foreign national problem in Assam.

The root cause of this type of violence is unabated influx of persons from Bangladesh. The agony of indigenous people of Assam is that their political right and land right will be taken away by the foreign nationals within a short time.

The negative growth of South Salmara where hindus percentage decreased to less than 2% speaks itself the volume of the problems. It is the bounden duty of the Central Government to protect the people of Assam from the invasion by the foreign nationals.

In special circumstances, National register of Citizens (NRC) was prepared in Assam after independence. But, it was not updated by the successive Governments.

I, therefore, urge to update N.R.C. on war-footing. Many steps like clearing of tribal belts and blocks, encroachments in Kaziranga National Park and Orang National Park, sealing of Indo-Bangladesh borders and shoot- at-sight orders as it is in Western border, detecting and deporting of foreign nationals in a time bound manner, if taken, I am sure, will, address the problems.